

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
CA (CAA)-84(PB)/2019

IN THE MATTER OF:

Ayum Enterprises Pvt. Ltd.
And Valore Enterprises Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 15.07.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Ms. Bharti Kashyap, CS

ORDER

The order dated 20.05.2019 has been complied with.

List for further consideration on 18.07.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

15.07.2019
Aarti Makker

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)